

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:772

ANSWERED ON:24.11.2009

ACQUISITION OF LAND FOR NHs

Reddy Shri Mekapati Rajamohan;Singh Shri Bhupendra

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government proposes to set up special land acquisition units to expedite acquisition of land for National Highways in various States;
- (b) if so, the details thereof, State-wise and location-wise;
- (c) the details of the works assigned to the said units alongwith the power delegated for the purpose; and
- (d) the steps taken/proposed to be taken by the Government to expedite the land acquisition process?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

(a) & (b) Yes, Sir. National Highways Authority of India (NHAI) has proposed to set up the Special Land Acquisition Units (SLAUs) in the states for expediting the acquisition of land. The State-wise and location-wise details are placed at Annex.

(c) The said units have been delegated power for the following:

- (i) Preparation of notification under Section 3(A).
- (ii) Preparation of notification under Section 3(D).
- (iii) Preparation of award.
- (iv) Disbursement of compensation to land owners.
- (v) Mutation of land acquired under the Act.

d) The State Governments have been requested to constitute a High Level Committee under the Chairmanship of Chief Secretary of the State to remove the bottlenecks for the projects and expedite the land acquisition process. Meetings have been held with the Chief Secretary / Principal Secretary of the States for speeding up the land acquisition. So far 61 SLAUs have been constituted in the states of Kerala, Tamil Nadu, Orissa, Karnataka, Andhra Pradesh and Jharkhand.